


**IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH**

**NOTICE**

Dated: 20.02.2021

Hon'ble the Chief Justice has been pleased to order that keeping in view the prevailing situation arising out of COVID-19 pandemic, wearing of gowns shall remain exempted w.e.f. 22.02.2021 till further orders.

By order of Hon'ble the Chief Justice.

  
20.2.2021  
(Sanjiv Berry)  
Registrar General  
20.02.2021  
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